

BIRI-MAKING MACHINES

*1263. **Pandit D. N. Tiwary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a majority of biri-making factories have closed down after the levy of the tax on biri-making machines;

(b) if so, their number; and

(c) the amount of tax collected from them?

The Minister of Commerce (Shri Karmarkar): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

N.E.F.A.

*1264. **Shri S. C. Samanta:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1177 on the 21st September, 1954 and state:

(a) whether the seven suspected Tagin leaders have been arrested so far; and

(b) the manner in which the arrested Tagin leaders have been dealt with by the *Kebang*.

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). The *Kebang* has now decided that only six ring-leaders were mainly responsible for the tragic incident at Achingmori. They have been arrested and handed over to the Government for suitable punishment under the law.

HANDLOOMS IN TRIPURA

*1267. **Shri Dasaratha Deb:** Will the Minister of Commerce and Industry be pleased to state the amount of loans, if any, advanced to the tribal women in Tripura for equipping them with modern type handlooms?

The Deputy Minister of Commerce and Industry (Shri Kanungo): A grant of Rs. 17,500 has been given to the Tripura Government for conversion of throw-shuttle looms into fly-shuttle looms. Government have no

information as to the persons to whom the loans have actually been advanced by the Tripura Government.

APARTHEID IN SOUTH AFRICA

*1272. **Shri Raghunath Singh:** Will the Prime Minister be pleased to state whether it is a fact that in South Africa the principle of 'Apartheid in Education' against non-Europeans is being strictly implemented now?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Enforcement of apartheid in education is one of the declared objectives of the South African Government and measures have been taken from time to time by that Government to implement this policy.

SECOND FIVE YEAR PLAN

*1273. **Shri D. C. Sharma:** Will the Minister of Planning be pleased to state:

(a) whether the estimates of the amount to be spent in Part 'A' States under the Second Five Year Plan by the State Governments are framed in consultation with the Government of India; and

(b) if not, the basis on which the proposals are formulated?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The Second Five Year Plan will be drawn up by the States in consultation with the Planning Commission.

COMMISSION PAID TO PETROL DEALERS

*1276. **Shri M. S. Gurupadaswamy:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the rate of commission paid to the petrol dealer per gallon;

(b) whether any representation for an increase in the commission has been recently received by Government; and

(c) if so, the decision taken in the matter?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Annas three per gallon.